

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
MOHD. SHAFI QURESHI): (a) Yes,
Sir.

(b) Letters of Intent/Licences have already been issued under the Industries (Development & Rehabilitation) Act in favour of 13 units for importing machinery subject to certain conditions and for establishing industrial undertakings for the production of machine made carpets.

(c) The following steps have been taken by Government:

(i) The foreign exchange allocation for import of raw wool which is required by the worsted sector of the industry was increased from Rs. 2 crore in 1965-66 to Rs. 12 crore in 1966-67. The same level of allotment is being maintained for the half year October 1967 to March 1968.

(ii) The policy for Registered Exporters provides for import replenishment to manufacturer—exporters in respect of woollen prices and hosiery exported by them.

(iii) Modernisation of machinery is encouraged.

(iv) Greater use of indigenous wool with a view to increase production of woollen goods is encouraged.

(v) Greater attention is paid to improve the quality and yield of wool.

Cheating of Railways by Gang of Swindlers

8032. SHRI SHRI GOPAL SABOO:
SHRI KANWAR LAL
GUPTA:
SHRI RABI RAY:
SHRI DURAIRASU:
SHRI MAYAVAN:
SHRI SUBRAVELU:
SHRI DEIVEEKAN:

SHRI KAMALANATHAN:
SHRI C. K. BHATTACHA-
RYYA:
SHRI SRINIBAS MISRA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a gang of swindlers, which is alleged to have cheated the Indian Railways of over Rs. 50 lakhs, has been arrested;

(b) if so, the details thereof;

(c) whether it is also a fact that some Railway employees are also involved in it; and

(d) the modus operandi of the gang?

THE MINISTER OR RAILWAYS (SHRI C. M. POONACHA): (a) and (b). No. The correct position is that two consignments booked from Sitamarhi to Chitpur were fraudulently diverted to Manpur by changing the seal cards and delivered on production of a forged Railway Receipt. Two persons have been arrested by Government Railway Police, Gaya in this connection. The amount involved is Rs. 50,000 and not Rs. 50,00,000/-.

(c) Connivance of Railway staff is suspected.

(d) The matter is under investigation of Government Railway Police.

राज्य व्यापार निगम द्वारा जूतों का निर्यात

6033. श्री श्रीगोपाल साबू :
श्री मयावन :

क्या वाणिज्य मंत्री 19 मार्च, 1968 के अतारांकित प्रश्न संख्या 4493 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आगरा के बहुत से जूता बनाने वाले कारखाने, जो रूस को निर्यात के लिये जूते तैयार करते थे, बन्द हो गये हैं ; और